

**Central Administrative Tribunal
Principal Bench**

OA No.3927/2013

New Delhi, this the 25thday of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

D.S. Yadav, S/o Mohar Singh
R/o Village Balour, P.O. Bahadurgarh
Dist: Jhajjar, Haryana.Applicant

(By Advocate: Shri H.D. Sharma)

Versus

1. Union of India through Secretary
Ministry of culture, New Delhi.
2. The Chairman, Lalit Kala Akademi
Rabindra Bhawan, 35
Ferozeshah Road, New Delhi-110001.
3. The Secretary/IC, Lalit Kala Akademi
Rabindra Bhawan, 35, Ferozeshah Road
New Delhi-110001.Respondents

(By Advocate: Shri Ashok Kumar)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

After arguing for some time, learned counsel for the applicant sought permission of this Tribunal to withdraw the OA. Permission is accorded. The OA is dismissed as withdrawn. There shall be no order as to costs.

**(Pradeep Kumar)
Member(A)**

**(Justice L. Narasimha Reddy)
Chairman**

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